

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **23.09.2025** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 377/2023 For Stay IA No. 1150/2023	Anish Lawrence & Anr Vs Renahan Vamakesan, Liquidator of Axiomata Elevators Pvt Ltd	Mr. MS Viswanathan	Mr. Chandramouli Prabhakar

For Delivery of Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	IA No. 765/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 145/2025 To dispense with IA No. 391/2025	Precious Energy Holdings Vs State Bank of India & 18 Ors.	Mr. Vishnu Mohan	Mr. Edward James- R1 Mr. P Giridharan- R17 R18
3.	IA No. 1208/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 425/2025 For Exemption IA No. 1209/2025	Sivachaitanya Saikam Vs HDFC Bank Ltd& 3 Ors	Mr.R Bharadwaja Rama Subramaniam	

By order of Hon'ble Member (Judicial)

Chennai Bench

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